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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/06/2017 AT 02.30 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER : :

PETITION NUMBER : TCP/382/(IB)/2017

NAME OF THE PETITIONER(S) : H.MAHAVEER CHAND

NAME OF THE RESPONDENT(S) : BHARAT TEXTILES & PROOFING INDUSTRIES LTD

UNDER SECTION : 433 (e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. Rohan Rajasekaran
Chirag Gupta
for
S. R. Rajagopal

counsel for
Respondents



ORDER

Counsel representing both the parties present. Counsel for petitioner is directed to file an affidavit and bank statement in view of Section 9(3)(b)(c) of I&B Code, 2016, within seven days. Pleadings are complete. Matter is posted for final hearing. Put up on **22.06.2017 at 02.30 P.M.**



(S.VIJAYARAGHAVAN)
MEMBER (TECHNICAL)



(CH. MOHD. SHARIEF TARIQ)
(MEMBER (JUDICIAL))